

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.1 of 2014 and IA No.5 of 2014

Dated: 16th August, 2016

In the matter of :

Steel Authority of India Ltd.

... Appellant(s)

Versus

Damodar Valley Corporation & Ors.

... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

ORDER

Bench did not assemble today.

The matter is posted for hearing on **03rd October, 2016.**

Court Master

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